

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 244 of 2018

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

05/25.03.2021 The case is taken up through Video Conferencing.

It appears that a counter affidavit on behalf of the respondent Nos. 4 to 6 has already been filed.

Hence, put up this case after four weeks under the heading 'For Admission'.

Satish/-

(RAJESH SHANKAR, J)